NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB) No. 36/BB/	-	For	Rule 6 of	M/s Advance Cable Technologies Pvt
2018		compliance	IB	Ltd Vs GCN Broadband Pvt Ltd
SSS 10 ASSAC Secretario (ASSAC)		100 mg/m = 1 100 mg/m = 100 mg/m		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

ORDER

Matter is listed today for compliance of objections. No representation. Registry is directed to address a letter to the Corporate Debtor to comply the objections. List it on 23/02/2018.

Member (T)

Member (J)